

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Delhi Electric Supply Undertaking propose to raise tariff to tide over its financial crisis;

(b) whether the DESU is facing financial crisis due to mismanagement and faulty planning;

(c) if so, the details and reasons therefor;

(d) whether a high level committee will be set up to esquire into the mismanagement, theft of power and corruption prevailing in the DESU in order to avoid increase in incidence of tax on the consumers; and

(e) the steps Government propose to take to tone up the mangement of DESU to overcome the financial crisis?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (e). DESU is facing financial difficulties mainly due to the unremunerative tariff. Revision of tariff becomes necessary on account of increase in the cost of various inputs for generation of power, purchase of power from outside agencies and other expenditure. The position in this regard is reviewed by DESU from time to time. DESU has already initiated steps to improve its performacne in generation, recovery of dues, transmission & distribution losses, bulling etc. Specific cases of malpractices or corruption are looked into by the vigilance department. Working of DESU is also reviewed by the Government from time to time to improve its overall performance.

Privatisation of Air India and Indian Airlines

7047. SHRI CHINMAYANAND SWAMI:
SHRI BHAGWAN SHANKAR RAWAT:
SHRI SHANKERSINH VAGHELA:
SHRI HARIKISHORE SINGH:
SHRI MUMTAZ ANSARI:
SHRI GURUDAS KAMAT:
SHRI TEJ NARAYAN SINGH:
SHRI RAJESH KUMAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal for privatisation of the Air India and the Indian Airlines; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b). No, Sir. Two Companies under the Companies Act, 1956, namely Indian Airlines Ltd. and Air India Ltd. are intended to be incorporated to replace the two Air Corporations, namely, Indian Airlines and Air India to enable them mobilise capital to meet growth requirements, provide opportunity of participation in the share-holding of the companies to workers in the first instance and later, if necessary, to mutual funds, financial institutions and general public.

[*Translation*]

Post and Telegraph offices in Uttar Pradesh

7048. SHRI RAM PAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether six districts have been created, by Uttar Pradesh Government recently;

(b) whether government have surveyed for opening new Post Offices and Telegraph Offices at par with the standard being maintained in other districts; and

(c) if so, the details of proposals for opening new Post and Telegraph offices in all the districts particularly in Siddarth district?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP. V. RANGAYYA NAIDU): (a) Yes Sir.

(b) *Post Offices* Yes, Sir.

The norms applicable to these districts are the same as applicable to other parts of the country.

Telegraph Offices Yes, Sir.

Post offices It is proposed to open Post Offices in these districts as per details given in Annexure.

Telegraph Offices Independent Telegraph Offices (days) have been opened at all the district headquarters including the districts referred at (a).

STATEMENT

ANNEXURE

Details of Places New Post offices are Proposed to be opened in Six district Created Recently in U.P.

<i>Name of District</i>	<i>Name of Places</i>
Firozabad	1. Aklabad. 2. Ashfabad. 3. Gathi Saur 4. Raipurwa. 5. Bilhena.
Haridwar	Nil
Sidharath Nagar	1. Nagawa 2. Sugahi 3. Khaira Khas 4. Karja 5. Mohan Kola 6. Harraiya Nawasar 7. Nalkraur 8. Mahadev Busurs
Mau	1. Baireadih 2. Gangapur 3. Jogrd 4. Maurbogh.
Sonbhadra	1. Ghiwahi 2. Karkari Project
Mahrajganj	1. Nipania 2. Laxmirpur Derwa 3. Panchrupia 4. Munderi 5. Bhansi.